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NATIONAL COMPANY LAW TRIBUNAL
special BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/02/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/95/2016
NAME OF THE PETITIONER(S) : Manoj Thomas & 2 others
NAME OF THE RESPONDENT(S) : Wimrock Granites Private Limited & 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
(1)	T. V. P. Sai Vihari Mr. Cibi Vishnu	Counsel for Respondents	T. V. P. Sai Vihari
2)	PREETHI. S. ARASU for RAJAGOPAL S RAGHUNATHAN Advocates	Counsel for Petitioner	Preethi S Arasu

ORDER

Counsels representing both the sides are present. Both the counsels sought time for reporting the outcome of the settlement talks. Put up on **27.02.2017 at 10.30 A.M.**


Ch. Md. Sharief Tariq
Member (Judicial)